

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 267 OF 2015 & IA NO. 430 OF 2015

APPEAL NO. 213 OF 2015 & IA NO. 351 OF 2015

AND

APPEAL NO. 206 OF 2014

Dated: 30th May, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

**West Bengal State Electricity Distribution Co. Ltd. ...Appellant(s)
Vs.
West Bengal Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr. Adv.
Mr. Hemant Sahai
Ms. Shruti Dass
Ms. Mazag Andrabi
Mr. Udai Rathore

Counsel for the Respondent(s) : Mr. Pratik Dhar, Sr. Adv.
Mr. C. K. Rai
Mr. Umesh Prasad for R.1

Mr. Gaurav Kumar Singh for R.2

ORDER

We have heard learned senior counsel for the appellant.

List the matter for further hearing on **31.07.2017.**

(I. J. Kapoor)
Technical Member
mk/kt

(Justice Ranjana P. Desai)
Chairperson